

File No. CSFE-101/14/2020-FE-Dept (For & Env't)  
GOVERNMENT OF MANIPUR  
OFFICE OF THE CHIEF SECRETARY  
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Imphal, the 31<sup>st</sup> January, 2025

To,

The Registrar General  
National Green Tribunal  
Faridkot House, Copernicus Marg  
New Delhi-110001  
Email : [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

**Subject: Action taken report in compliance of Hon'ble NGT's Order dated  
01-12-2022 in O.A. No. 606 of 2018.**

Sir/Madam,

With reference to the directions made by the Hon'ble NGT in O.A No. 606/2018 vide its Order dated 01-12-2024 directing therein to file Six Monthly Report with verifiable progress on solid & liquid waste management, 4<sup>th</sup> Monthly Progress Report as on 30-06-2024 in respect of the State of Manipur in compliance of the direction of the Hon'ble Green Tribunal is hereby submitted for necessary consideration.

Encl.: As above

Yours Sincerely,



(Prashant Kumar Singh)  
Chief Secretary,  
Government of Manipur

Copy to:

1. Secretary, Ministry of Jal Shakti, Government of India, 1<sup>st</sup> Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002
2. Secretary, Ministry of Urban Development, 118 CwingNirman Bhawan, Delhi 110001
3. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
4. Executive Director-Technical, National Mission for Clean Ganga, Department of Water Resources, river Development & Ganga Rejuvenation, Ministry of Jal Shakti.  
Email: [ed-technical@nmcg.nic.in](mailto:ed-technical@nmcg.nic.in)
5. Shri Pukhrambam RameshKumar, Standing Counsel for the State of Manipur, Chamber No. 324, 3<sup>rd</sup> Floor, Block "D" (Lawyers Chambers Block), Additional Building Complex, Supreme Court of India, New Delhi-110001

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

**Original Application No. 606 of 2018**  
(In respect of State of Manipur)

In Re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

(Arising out of directions of the Hon'ble Supreme Court in W.P No.888/1996 and W.P No. 375/2012)

IN THE MATTER OF :

Submission of 4<sup>th</sup> Six Monthly Progress Report on Solid & Liquid Waste Management in respect of the State of Manipur by the Chief Secretary, Government of Manipur in compliance of Order dated 01/02/2024 in O.A No. 606 /2018.

**Most Respectfully Sheweth:**

1. That, Hon'ble Tribunal vide its Order dated 01/12/2022 in O. A No. 606 of 2018 directed the Chief Secretary, Manipur to file Six Monthly Progress Reports with verifiable progress on solid waste and liquid waste management. The relevant portion of the order is reproduced below for ready reference:

*"Directions for further follow up*

*57. Further, six monthly progress reports with verifiable progress may be filed by the Chief Secretary with a copy to the Registrar General of this Tribunal by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Copies thereof may*

be furnished to the NMCG, MoUD and CPCB and also be placed on the website of the State Government."

2. That, in compliance with the direction of this Hon'ble Tribunal, 1<sup>st</sup> Six Monthly Progress Report; 2<sup>nd</sup> Six Monthly Progress Report followed by Fresh Report of the 2<sup>nd</sup> Six Monthly Report and 3<sup>rd</sup> Six Monthly Progress Report had already been filed before the Hon'ble Tribunal.
3. That, in further compliance of the Hon'ble Green Tribunal's order & directions, 4<sup>th</sup> Six Monthly Progress Report with verifiable progress on Solid Waste and Liquid Waste Management of the State of Manipur is attached herewith as ANNEXURE, for further consideration.

In view of the submissions made above, the 4<sup>th</sup> Six Monthly Progress Report in respect of the State of Manipur may kindly be taken on record, in the interest of justice

Place: Imphal

Dated : 31<sup>st</sup> January, 2025



**(Prashant Kumar Singh)**

Chief Secretary,  
Government of Manipur

Chief Secretary  
Government of Manipur

**SIX MONTHLY PROGRESS REPORT ON SOLID WASTE AND LIQUID WASTE MANAGEMENT OF MANIPUR STATE AS ON 31.12.2024 IN COMPLIANCE OF THE HON'BLE NGT ORDER VIDE O.A NO. 606/2018, DATED. 01.12.2022**

**BACKGROUND :**

Status of solid waste and liquid waste management and handling in the state has been monitored directly by the Hon'ble NGT under its Original Application 606 of 2018. Monthly Progress Report (MPR) on the solid waste and liquid waste management of the state has also been submitted every month to the Central Monitoring Committee (CMC) for evaluation under Chairmanship of Secretary, Ministry of Jal Shakti, Government of India.

As directed by the Hon'ble NGT in its order dated 01.12.2022, the 3<sup>rd</sup> Six Monthly Progress Report was submitted to Hon'ble NGT on 12.08.2024 and the 3<sup>rd</sup> hearing on physical appearance was held on 13.09.2024 at Hon'ble NGT. Additional Chief Secretary (Forest, Environment and Climate Change), Manipur along with officers from the line departments had presented the compliance status on solid and liquid waste management in Manipur as on 30.06.2024. The general information was as given below. In further compliance of the Hon'ble Tribunal's direction, the 4<sup>th</sup> Six Monthly Progress **as on 31<sup>st</sup> December 2024 is herewith submitted as at Annexure 1, 2 and 3:**

<b>Solid Waste (as on 30.06.2024)</b>	<b>Liquid Waste (as on 30.06.2024)</b>
<b>Solid Waste</b>	<b>Liquid Waste</b>
Generated : 293 TPD	Generated : 70 MLD
Collected : 199 TPD	Existing Treatment : 44 MLD
Segregation : 81%	capacity (STP)
Door to door collection : 99%	Gap as on 30.06.2024 : 26 MLD
Managed : 146 TPD	Imphal Phase II (NDB) : 49 MLD
Gap in between : 53 TPD	[by 30.06.2024]
collected and managed	<b>Liquid Waste (Rural)</b>
Disposed at controlled site : 53 TPD	Generated : 48 MLD [estimated]
<b>Solid Waste in Rural Area :</b>	Treated : NIL
Generated : 9.77 TPD	Gap as on 30.06.2024 : 100%
Collected : 2.91 TPD	<b>Liquid Waste (Hills)</b>
Segregation : 0	Generated : 66 MLD [estimated]
Door to door collection : 33 %	Treated : NIL
Managed : 0	Gap as on 30.06.2024 : 100%
Gap in between : 0	
collected and managed	
Disposed at controlled site : 9.77 TPD	
<b>Solid Waste in Hill Area : under inventory</b>	

A. SOLID WASTE MANAGEMENT IN MANIPUR AS ON 31<sup>st</sup> December 2024:

	Agency / Department	Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of Segregated wastes	% of Door to door collection	Quantity of MSW Processed (TPD)	Disposed at controlled site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
<b>Urban (27 ULBs)</b>	MAHUD	290.35 TPD	196.48 TPD	78%	97%	143.54 TPD	52.94 TPD	52.94 TPD i.e. 26%	Out of 27 ULBs, 6 ULBs do not have land for SWM ( <b>Annexure-1/A</b> )
<b>Rural (18 Model GPs)</b>	RD & PR	9.77 TPD	2.91 TPD	0	33%	0	9.77 TPD	0	10 GPs under Thoubal district have already allotted land site for construction of SWM and proposal for land allotment of 151 GPs have been put up to the concerned Deputy Commissioners
<b>Hills (30 Model Villages)</b>	TA & Hills	Inventory under progress	Inventory under progress			Inventory under progress			Data could not be provided due to the prevailing law & order in the state

District-wise Urban Solid Waste Management as on 31<sup>st</sup> December, 2024

Sl. No	Name of District	Quantity of MSW Generated (MTD)	Quantity of MSW Collected (TPD)	% of Segregated Waste	% of D2D Collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed at controlled site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
1	Imphal West	191.85	148.86	67%	96%	107.66	40.20	40.20	5 ULBs have no land
2	Imphal East	5.02	1.90	79%	93%	1.73	0.17	0.17	Have land
3	Thoubal	37.2	12.63	86%	96%	10.87	1.76	1.76	Have land
4	Kakching	18.31	11.68	82%	91%	8.95	2.73	2.73	Have land
5	Bishnupur	35.09	20.11	80%	100%	12.03	8.08	8.08	One ULB has no land
6	Jiribam	2.88	2.30	85%	100%	2.30	0.00	0.00	Have land
	<b>Total</b>	<b>290.35</b>	<b>196.48</b>	<b>78%</b>	<b>97%</b>	<b>143.54</b>	<b>52.94</b>	<b>52.94</b>	<b>Out of 27 ULBs, 6 ULBs do not have land for SWM</b>

ULB WISE / LB WISE SOLID WASTE MANAGEMENT AS ON 31<sup>st</sup> December 2024

	SI No		Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of segregated wastes	% of Door-to-door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed of at controlled site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
	A	Urban (by MAHUD)								
Imphal West	1	Imphal MC	157.5	130.0	10	100	90.000	40.0	40.0	• Yes
	2	Lamshang MC	2.9	1.2	70	85	1.200	0.00	0.00	• Nil
	3	Samurou MC	5.6	3.6	70	100	3.560	0.00	0.00	• Nil
	4	Thongkhong Laxmi MC	5.6	3.5	70	100	3.450	0.00	0.00	• Yes
	5	Sekmai MC	1.9	1.2	78	100	1.200	0.00	0.00	• Nil
	6	Lilong IW MC	4.6	1.0	80	100	1.000	0.00	0.00	• Nil
	7	Mayang ImphalMC	10.3	6.0	85	85	6.000	0.00	0.00	• Yes
	8	Wangoi MC	3.4	1.5	71	100	1.250	0.20	0.20	• Nil
Imphal East	9	Lamlai MC	1.73	1.0	78	100	0.9	0.10	0.10	• Yes
	10	Andro MC	3.29	0.9	80	85	0.83	0.07	0.07	• Yes
Thoubal	11	Thoubal MC	17.30	7.00	80	78	6.50	0.50	0.50	• Yes
	12	Yairipok MC	3.6	1.60	100	100	1.60	0.00	0.00	• Yes
	13	Sikhong Sekmai MC	2.78	0.56	67	100	0.56	0.00	0.00	• Yes
	14	Lilong TBL MC	9.37	2.00	70	100	1.00	1.00	1.00	• Yes
	15	Heirok MC	1.12	0.47	100	100	0.40	0.07	0.07	• Yes
	16	Wangjing Lamding MC	3.03	1.00	100	100	0.81	0.19	0.19	• Yes
Kakching	17	Kakching MC	12.1	8.58	95	100	6.50	2.08	2.08	• Yes
	18	Kakching Khunou MC	4.28	2.00	81	93	1.85	0.15	0.15	• Yes
	19	Sugnu MC	1.93	1.10	70	80	0.60	0.50	0.50	• Yes
Bishnupur	20	Kumbi MC	3.59	2.00	80	100	1.29	0.71	0.71	• Yes
	21	Kwakta MC	3.23	1.13	65	100	0.45	0.68	0.68	• Yes
	22	Moirang MC	7.49	5.40	85	100	2.99	2.41	2.41	• Yes
	23	Ningthoukhong MC	5.00	2.20	85	100	1.70	0.50	0.50	• Yes
	24	Bishnupur MC	4.58	3.48	85	100	2.80	0.68	0.68	• Yes
	25	Oinam MC	2.70	1.60	70	100	0.90	0.70	0.70	• Nil
	26	Nambol MC	8.50	4.30	88	100	1.90	2.40	2.40	• Yes
Jiribam	27	Jiribam MC	2.88	2.30	85	100	2.30	0.00	0.00	• Yes
		<b>Sub Total Urban</b>	<b>290.35</b>	<b>196.48</b>	<b>78</b>	<b>97</b>	<b>143.54</b>	<b>52.94</b>	<b>52.94</b>	

	SI No		Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of segregated wastes	% of Door-to-door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed of at controlled site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
	<b>B</b>	<b>GPs (Model)</b>								
Imphal East	1	Luwangsangbam	0.71	0	0	0	0	0.71	0	Wastes are disposed and managed at Lamdeng, Imphal West as cluster approach
	2	Top Dusara	0.45	0.45	0	100	0	0.45	0	
	3	Thongju Pt-I	0.50	0.50	0	100	0	0.50	0	
Imphal West	4	Langjing	0.39	0.39	0	100	0	0.39	0	
	5	Bijoygovinda	0.48	0.48	0	100	0	0.48	0	
	6	Sagolband Sapam Leikai	0.53	0.53	0	100	0	0.53	0	
Thoubal	7	Charangpat	0.54	0.54	0	100	0	0.54	0	Land has already been allotted for waste management
	8	Khangabok Pt-I	0.78	0	0	0	0	0.78	0	
	9	Tentha	0.45	0	0	0	0	0.45	0	
Kakching	10	Hiyanglam	0.39	0	0	0	0	0.39	0	
	11	Mayeng Lamjao	0.78	0	0	0	0	0.78	0	
	12	Waikhong	0.54	0	0	0	0	0.54	0	
Jiri	13	Hilghat	0.39	0	0	0	0	0.39	0	
	14	Dibong	0.78	0	0	0	0	0.78	0	
	15	Sonapur	0.48	0	0	0	0	0.48	0	
Bishnupur	16	Keinou	0.48	0	0	0	0	0.48	0	
	17	Thanga Pt-II	0.54	0	0	0	0	0.54	0	
	18	Saiton	0.50	0	0	0	0	0.50	0	
		<b>Sub Total Rural</b>	<b>9.77</b>	<b>2.91</b>	<b>0</b>	<b>33</b>	<b>0</b>	<b>9.77</b>	<b>0</b>	
	<b>C</b>	<b>Hill Village (Model)</b>								
Churachandpur	1	Rengkai								Land for waste management and disposal has been allotted for inventory for waste generation is continuing.
	2	Hiangtam Lamka								
	3	Tuibong								
Pherzawl	4	Pherzawl								
	5	Parbung								

	SI No		Quantity of MSW generated (TPD)	Quantity of MSW Collected (TPD)	% of segregated wastes	% of Door-to-door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed of at controlled site (TPD)	Gap in SWM (TPD)	Remark / Status of Land for Solid Waste Management
	6	Thanlon								
Chandel	7	Chandel	5	3	35	Started	Nil	3	2	Land Notified
	8	Chakpikarong	3.3	2.3	30	Started	Nil	2.3	1	
	9	Sugnu Tribal Area	Nil	Nil						Area deserted due to conflict
Tengnou-pal	10	Tengnoupal	2	1.5	25				0.5	Land Notified
	11	Moreh	5.2	4	30	Started	Nil	4	1	
	12	Machi	2.6	1.5	14		Nil		1.1	
Kangpokpi	13	Kangpokpi								Land Notified
	14	Saikul								Land Notified
	15	Motbung								Land Notified
Senapati	16	Katomei Village								Land Notified
	17	Oinam Hill								
	18	Song Song Village								
Tameng-long	19	Tamenglong								
	20	Tamei								
	21	Tousem								
Noney	22	Noney								Land Notified
	23	Nungba / Rongdai								
	24	Khoupum								
Ukhrul	25	Ulhrul								
	26	Hungoung								
	27	Halang								
Kamjong	28	Kamjong								
	29	Phungyar								
	30	Khamlang								
<b>Sub Total Hills</b>										

**B. LIQUID WASTE MANAGEMENT AS ON 31<sup>st</sup> December 2024:**

SN.		Sewage Generation(MLD)	Name of project / scheme	Agency / Department	Existing STP Capacity in MLD	STP/FSTP under construction	Gap in Treatment at present(MLD)	Household Connected / Drains Tapped	Remarks
1	URBAN	70 MLD	Imphal Sewerage Project Phase-I	PHED	27 MLD		26 MLD	8270 HH	<ul style="list-style-type: none"> <li>Locally decentralized OSS like twin pit system, soak pit. It will be converged to off-site STPs/FSTPs once commissioned.</li> <li>Integrated sewerage system for Imphal city Phase-II has achieved an overall physical progress of 26% and is targeted to be completed by 2026.</li> </ul>
			Integrated sewerage system for Imphal city Phase-II	PHED		49 MLD			
			Rejuvenation of Nambul River	Environment and Climate Change	17 MLD			72 Drains	
			Co-treatment of FSTPs for other towns	MAHUD		26 MLD			
2	RURAL	48 MLD	IHHL under the SBM Grameen	PHED	Nil		48 MLD	<ul style="list-style-type: none"> <li>Liquid waste in rural and hill areas are managed under SBM (G) construction of twin pit system and soak pit.</li> <li>Feasibility study for liquid management in rural areas on pilot scale has been conducted. DPR will be prepared for taking up the works.</li> </ul>	
3	HILLS	66 MLD	IHHL under the SBM Grameen	PHED	Nil		66 MLD	<ul style="list-style-type: none"> <li>Number of Toilets Constructed Under SBM (G): 2,83,459.</li> </ul>	

**Note :**

Present solution :

- Since the population density is very low in rural and hills areas, i.e 95 persons per sq.km. and 61 persons per sq.km. in hills which are very scattered populated, wastewater treatment plants like STPs, etc. may not be recommended. However, detailed surveys for waste generation at household level still continuing. (-Environment and Climate change)
- As an interim solution, several IHHL have been constructed in the urban areas under SBM (U) which is a decentralized On-site Sanitation System (OSS). (-MAHUD)
- As an interim solution, several IHHL have been constructed in the rural and hill areas under SBM (G) which is a decentralized OSS; (-PHED)

**C. HOSPITAL WASTE MANAGEMENT AS ON 31<sup>st</sup> December 2024**  
**[BY HEALTH DEPARTMENT]**

**I. Public Health Care Facilities:**

The government has issued works order to the successful tender for installation of Effluent Treatment Plants (ETP) at 7 District Hospitals, 2 Sub District hospitals, 2 Urban Health Centres, 17 Community Health Centres and 40 Primary Health Centres (68 facilities).

Installation of ETP in 7 (seven) district hospitals, 16(sixteen) PHC, 10 (ten) CHC and the 1(one) Urban Health Centre were completed. Installation of ETPs in the remaining 34 (thirty-four) public health facilities are in progress.

The amount of Rs. 500 lakhs (Rupees five hundred lakhs) only have been reflected in the Budget estimate of 2023-2024 for management of Bio-Medical Waste Management.

<b>Sl. No.</b>	<b>Particulars</b>	<b>Locations of Installation of ETPs</b>	<b>Number of Health Centres</b>	<b>ETP installation status</b>
<b>1.</b>	<b>Installation of Effluent Treatment Plant (ETP) at Public HCFs: (Phase-I)</b>	District Hospitals	7	7 completed
		Sub District Hospitals	2	1 completed
		Urban Health Centres	2	2 completed
		Community Health Centres	17	11 completed
		Primary Health Centres	40	28 completed
	<b>Total</b>		<b>68</b>	<b>49</b>

Installation of ETP for the remaining HCFs will be completed by 31.12.2025.

**D. INDUSTRIAL WASTE MANAGEMENT:**

- I.** There are 1011 Industrial Units in the state, out of which 944 Units are at outside Industrial Estate as non-water polluting Industries and 67 Units inside Industrial Estate;
- II.** 1 CEPT Unit of 400 KLD capacity at Nilakuthi which has been functioning since 3th October, 2023; and
- III.** Construction and installation for 3 ETPs of 400 KLD capacity each at Takyel, Tera Urak and Kuraopokpi Industrial Estate of Manipur are completed.

**Financial and Physical Progress of the Ring-Fenced Amount till December,2024**

Sl. No.	Department / Agency	Name of Scheme / Programme	Ring-fenced Amount	Utilized as on 31.12.2024	
				Financial	Physical
1	MAHUD	Solid Waste Management in Urban	21.50 Cr	21.50 Cr	100%
2	PHED	Sewage / wastewater Management	81.59 Cr	81.59 Cr	100%
3	Environment and Climate Change	Rejuvenation of Polluted River through STP, Interception and Diversion of polluted drains	97.72 Cr	89.00 Cr	93%
4	RD & PR	Solid Waste Management in Rural	16.41 Cr	6.91Cr	0%
6	T, C & I	Management of Industry wastes	10.00 Cr	10.00 Cr	100%
	TA & Hills	Management of Wastes in Hills	7.00 Cr	0 Cr	0%
		<b>Total</b>	<b>234.22 Cr</b>	<b>209.00 Cr</b>	